

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/709/(IB)/2017
NAME OF THE PETITIONER(S) : NOBLE CONSOLIDATED GLAZINGS LTD
NAME OF THE RESPONDENT(S) : MARG LIMITED
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	V. J. ARUL RAJ	Counsel for Respondent	<i>[Signature]</i>
2.	Pudhvir S. Arora	Counsel for Petitioner	<i>[Signature]</i>

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the parties are making efforts to settle the matter. They prayed for time to make submissions in regard to the settlement. Considering the submissions of the respondent and in the interest of justice, time is enlarged at request. Put up on 02.03.2018.

[Signature]
(S VIJAYARAGHAVAN)
Member(Technical)

[Signature]
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc